



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.37/BB/ 17	-	For filing OL report of RD/ROC	230/232	Ripple Fragnances Exports Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R	ROC/RO	
2.	Nagashree T.M SPS Legal	Advocate for Petitioner	
3.	Ajai P. Johnson	Petitioner	

ORDER

Counsel for Petitioner is present. He has filed synopsis. Smt. M.R.Sinchana, Standing Counsel appearing for ROC & RD is present. Already O.L has filed his report. Heard them. Orders reserved.


Member (T)


Member (J)